

(c) and (d). Industrial development of the Garhwal region forms part of the sub-plan for the U.P. Hill Areas. A number of industrial units have already been set up in the Garhwal region and small industries are also being encouraged. Four industrial estates have been established. The Hill Development Corporation, the Agro-Industries Development Corporation, the U.P. Small Industries Corporation, etc. are giving impetus to industrial development in the region.

**Setting up industrial units in areas with population of less than Five lakhs**

3847. SHRI G. S. MISHRA: Will the Minister of INDUSTRY be pleased to state:

(a) estimated capital outlay for the industries being set up in rural areas with population of less than 5 lakhs in 1978 and 1979; and

(b) how many of the weaker sections of the population are expected to be benefited by the new industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) There is no estimate available of this kind.

(b) Does not arise.

**Expenditure on the security agencies in Calcutta Port**

3848. SHRI B. RACHAIAH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the expenditure incurred on the security agencies in Calcutta Port year-wise in 1976 and 1977; and

(b) the number of Chowkidars for watch and ward to act Central Security Force and State police engaged in security work at the Calcutta Port?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) The expenditure incurred on the various security agencies in Calcutta Port Trust is given below:

	(Rs. in lakhs)	
	1975-76	1976-77
C.I.S.F.:	58.84	61.78 (approx.)
Police	20.22	20.66
Port Security (CPT)	57.15	48.86

(b) The number of persons employed under various security agencies at Calcutta Port Trust is as follows:—

1. Port Security Guards	678
2. Central Security Guards	917
3 (a) State Police (Port Police) Watch & Ward (Supervisory)	14
(b) Constables	79

**Cane and bamboo important segment of Handicrafts Exports from Assam**

3849. SHRI AHMED HUSSAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that cane and bamboo products constitute an important segment of handicrafts exports from Assam and becoming increasingly popular in the Western Markets;

(b) if so, the value of these products earned in the foreign exchange this year;

(c) measures taken to create the necessary institutional infrastructure for improving the exports of these items; and

(d) what are Government's future plan to help and encourage its production in Assam?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI):** (a) Handicrafts of cane and bamboo from India are becoming increasingly popular in Western countries. Assam is an important State for manufacture of cane and bamboo handicrafts.

(b) Value of exports of cane, bamboo and wicker handicrafts products in 1976-77 was Rs. 39.89 lakhs, as against Rs. 21.69 lakhs in 1975-76.

(c) and (d). A Training and Research Institute in cane & bamboo has been set up at Agartala to develop quality handicrafts of cane and bamboo in North Eastern States. Cane and bamboo handicrafts especially from North Eastern States have been exhibited abroad and have created good impression. Measures, such as, training of craftsmen, raw material supply, Design assistance etc. for development and export of these items are proposed to be undertaken in the near future.

**Take over of Hard Coke Bhatta of Selected Fatka Company, Nirsa, Dhanbad**

3850. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) whether the Hard Coke Bhatta of Selected Fatka Company, Nirsa, Dhanbad was nationalised along with the collieries in 1973;

(b) whether the nationalisation of selected Fatka hard coke Bhatta was stayed later on by the Calcutta High Court order to which the Government is still contesting,

(c) whether the private management now itself wants to give up its claim from Hard Coke Bhatta filing a compromise petition in the Court;

(d) whether even after that unnecessary litigation is continuing due to the delay and indecision of the Government; and

(e) if so, what steps Government propose to take for the early take over of the Hard Coke Bhatta?

**THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN):** (a) and (b). Yes, Sir.

(c) and (d). The party has approached the Eastern Coalfields Limited for a settlement. However, as far as the Government is concerned there is no question of settlement as under the Nationalisation Act, the property has vested in the Government.

(e) Steps are being taken to get the stay order of the Calcutta High Court vacated.

**False news regarding appeal against Shrimati Indira Gandhi published in Nav Bharat, Jabalpur**

3851. SHRI NIRMAL CHANDRA JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the fact that in "Nav Bharat" dated 28-10-1977 published from Jabalpur it has been intentionally published that the appeal (revision) filed by the Central Government against the release of Shrimati Indira Gandhi has been dismissed on Thursday i.e. 26-10-1977 by Delhi High Court;

(b) what action Government propose to take against this false malicious news item; and

(c) whether the matter will be sent to the Press Council, High Court or any other authority for taking suitable action in the matter?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) Government's attention has been drawn to the news item which was apparently published without credit line.